

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-123
140/241- 242/ND/2020

IN THE MATTER OF:

Raman Raj Sud

Vs.

Ridhima Overseas Private Limited

....APPELLANT

...RESPONDENT

SECTION

U/s 241/242

Order delivered on 09.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

: -

For the OL

:

For the RD

:


For the Intervener

:

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 04.12.2020.

Surjit


(Madhu Narula)
Court Officer